

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


Co. Appeal No. 91/252/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018**

Name of the Company: Mohanlal Chugh
(Chugh Buildcons Pvt. Ltd)
V/s.
Registrar of Companies

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DEEPAJI GARHEWAL	ADVOCATE	APPELLANT	
2.				

ORDER

Learned Advocate Ms. Deepali Garhewal i/b Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Proof of service on ROC filed.

No objections received from ROC.

Heard arguments of learned Counsel for Appellant.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 08th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL